

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

13.

**IA(COMPANIES.ACT)/63(MB)2024
IN CP/310(MB)2021**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES: Tarulata Trading Private Limited

SECTION: 271-273 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Devul Dighe, Ld. Counsel for the Liquidator present.
2. List this matter for hearing on **20.06.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)